

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS. 74 & 102 OF 2015**

**Dated: 31<sup>st</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 74 OF 2015**

**In the matter of:**

**Meghalaya Power Distribution Corporation Ltd. .... Appellant(s)**

**Versus**

**Meghalaya State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Sakie Jakaria

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan for R-1  
Ms. Swapna Seshadri  
Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit for R-2

**APPEAL NO. 102 OF 2015**

**In the matter of:**

**Byrnihat Industries Association .... Appellant(s)**

**Vs.**

**Meghalaya State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri  
Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan for R-1  
Mr. Sanjay Sen, Sr. Adv.  
Mr. Sakie Jakharia for R-2

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**ORDER**

We have heard learned counsel for the parties for some time.

List these matters for further hearing on **20.03.2017**.

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

dk/jps